Declaration of Assets and Liabilities



Year 2023

Bihar Legislative Assembly Secretariat service and presently working as Assistant (Bihar Legislative Assembly) given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants*:

A <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (Rashda Perween)	Dependant-1 (Md. Rehan Alam)	Dependant- (Sahiba Perween)	Dependant (Sada Perween)
(i)	Cash	15,000/-	3,000/-	3,000/-	3,000/-	3,000/-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Rs. 1,50,000/- FD in Sahara India	_		<u>.</u> ,	
(iii)	Bonds, Debentures and shares in Companies	1. Rs. 11,00,000/- SBI-MF Bond		_		
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC Premium per annum 1. Rs. 13,532/- 2. Rs. 12,000/- 3. Rs. 14,000/-	<u>-</u>			
(v)	Motor Vehicles (details of make, etc.)	Honda Activa Reg. NoBR01ET-2044		_	_	
(vi)	Jewellery (give details of weight and value)		Gold-20 gm. Rs. 1,10,000/- (approx) Silver 500 gm. Rs. 3500/- (approx)			
(vii)	Other assets, such as values of claims / interests	_			_	

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be

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SI. No.	Description	Self	Spouse name (Rashda Perween)	Dependant-1 (Md. Rehan Alam)	Dependant- 2	-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	-	_			_
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value				_	 .
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Residentail house measuring 1.857 decimal land (12 dhur) at Phulwari, Patna	_		_	
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	_	_			
(v)	0.000.000.000	Undefined share in agricultral land at Village-Kewal, DistJamui	_	_	_	_

I give herein below the details of my liabilities / over dues to public financial (2) and government dues:-

institutions

Note: Please give separate details for each item!

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on	
(a)	(i) Loans from Banks	-	-	
	(ii) Loans from financial institutions	-	-	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	-	-	
	(b) dues to departments dealing with supply of water	•	-	
ì	(c) dues to departments dealing with supply of electricity	_	-	

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